

Request for increase in Sugarcane Price

5828. SHRI MOHD. ASRAR AHMED: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have received any suggestions from the Committee of the Indian Sugar Mills Association to raise the statutory minimum sugarcane price from Rs. 12.50 to Rs. 15.00 in view of increase in prices of agriculture inputs involved; and

(b) if so, the decision of Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) Yes, Sir.

(b) The fixing of the statutory minimum sugarcane price for 1980-81 season is under consideration of the Government and the decision in this regard will be announced before the start of the crushing season after consultation with the concerned State Governments and concerned associations.

Shortage of F.C.I. Godowns in U.P.

5829. SHRI MOHD. ASRAR AHMED: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that there are shortages of godowns owned by the Food Corporation of India in U.P. for the storage of large quantities of foodgrains etc.;

(b) if so, reasons therefor;

(c) how many such godowns have been owned and constructed by Food Corporation of India from 1st April, 1976 to 31st March, 1980 and expenses incurred on each construction in various parts of U.P.; and

(d) how many godowns have been acquired on rent during the said period and what are the terms and conditions of acquisition or hiring as also rate of rent of such godowns?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) and (b). The overall storage facilities with the Food Corporation of India are adequate for the level of stocks with the Corporation in Uttar Pradesh. Appropriate measures have also been taken to meet the pressure on storage capacity felt during the peak procurements seasons.

(c) A statement is attached.

(d) As on 1-6-1980, the Food Corporation of India had covered godowns of 14.54 lakh tonnes capacity hired from public and private sources. The Corporation hires godowns by two methods.

(i) Ready-built godowns from private parties are hired by it for a specified period which is renewable. The rent of such godowns is fixed on the basis of prevailing local market rates depending upon the location of the godown as also on its specifications and varies from place to place. The field officers of Food Corporation of India can hire/dehire such godowns on operational considerations.

(ii) An ARDC (Agricultural Refinance Development Corporation) assisted scheme has been launched by the Food Corporation of India to encourage private parties to construct godowns as per FCI approved specifications for renting them out to the Corporation on guaranteed occupation basis of 3-5 years. The broad terms and conditions under this scheme are indicated below:—

(a) Godowns are built by private parties as per specifications of Food Corporation of India and the minimum storage capacity is 5,000 tonnes.

(b) The rent ceiling fixed in such cases is 40 paise per sq. ft. per month for rural areas and 50 paise per sq. ft. per month for urban areas.

Statement

**DETAILS OF GODOWNS COMPLETED IN U.P. REGION
DURING 1-4-1976 to 31-3-1980**

Sl. No.	Name of Centre	Capacity completed		Expenditure incurred	
		Conventional godwon (MT)	Mini-godown (MT)	Rs.	P.
(1)	(2)	(3)	(4)	(5)	
		1976-77 NIL			
		1977-78			
1	Gorakhpur	—	2,560	4,93,798	10
2	Rudraur	5,840	1,280	9,71,461	08
3	Agra	—	1,280	2,97,432	08
4	Kasganj	—	1,280	2,46,412	70
5	Harduaganj	3,340	—	4,73,666	00
6	Orai	—	4,480	12,04,695	95
7	Varanasi	—	1,920	3,70,181	13
8	Fatchpur	3,340	—	6,31,598	00
9	Azamgarh	—	1,920	3,98,148	13
10	Barcilly	2,220	—	4,14,270	00
11	Kanpur	—	1,920	4,09,254	13
12	Naini (Allahabad)	—	1,280	2,60,353	86
		14,740	17,920	61,71,271	15
		1978-79			
1	Naini (Allahabad)	10,000	—	19,49,366	00
2	Mathura	10,000	—	20,45,411	00
3	Varanasi	15,840	—	28,38,434	00
4	Kosikalan	5,000	—	9,74,101	00
5	Hathras	1,670	—	3,57,743	00
6	Kanpur	10,010	1,280	19,48,405	51
7	Jhansi	8,340	—	13,89,959	00
8	Attarra	6,670	—	10,41,359	00
9	Shahjahanpur	3,340	640	7,25,927	76
10	Agra	—	640	2,45,025	37
11	Kasganj	—	640	1,16,807	97
12	Harduaganj	—	2,560	4,53,055	32
13	Sitapur	—	1,280	2,33,050	94
		70,870	7,040	1,43,18,645	87

(1)	(2)	(3)	(4)	(5)
		1979-80		
1	Sitapur	3,340	—	7,09,639.00
2	Barabanki	—	2,560	5,12,548.16
3	Faizabad	13,360	—	26,85,661.00
4	Orai	15,000	—	27,00,269.00
5	Mirzapur	6,670	—	11,17,254.00
		38,370	2,560	77,25,371.16
	GRAND TOTAL	1,23,980	27,520	2,82,15,288.18

Allotment of Type 'B' Quarters during 1980

5830. SHRI DAYA RAM SHAKYA: Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 43 on the 9th June, 1980 regarding allotment of Government accommodation and Unstarred Question No. 161 replied on 9th June, 1980 regarding type 'A', 'B' and 'C' Government Accommodation and state:

(a) whether in reply to question No. 43 it has been stated that 345 quarters of type 'B' in Gole Market areas, 170 quarters in Sadique Nagar will be handed over for allotment by June 1980; and in reply to Unstarred Question No. 161 it has been stated that 260 quarters will be handed over for allotment by June, 1980; if so, which of the two figures is correct;

(b) how many quarters have been handed over in this category for allotment by June, 1980; and

(c) how many quarters will be handed over in this category by 31 July, 1980?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) to (c). In all, 605 type 'B' (type II) quarters (including 345 quarters in Gole Market area which could not be taken into account in reply to Unstarred Question No. 161) were expected to be handed over by CPWD to the Directorate of Estates for allotment during June, 1980. Due to delay in getting essential services from the concerned local bodies, however, only 352 quarters could actually be handed over for allotment during June, 1980 and 165 during July, 1980. 8 quarters have been retained by the CPWD for use as departmental enquiry offices, etc. Handing over of the remaining 80 quarters is likely to take some more time due to shortage of bulk water supply from the Municipal Corporation of Delhi.

Another 12 type 'B' quarters on Baba Kharak Singh Marg, which were not included in the aforesaid 605 quarters initially expected to be handed over for allotment in June, 1980, were actually handed over in June, 1980. Thus, the total number of type 'B' (type II) quarters handed over for allotment in Delhi during June, 1980 was 364.